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Title: Introduction of the NEPA Limited (Disinvesment of Ownership ) Bill, 2007.

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI SONTOSH MOHAN DEV): Madam, I beg to move for leave to introduce a Bill to provide for disinvestment of shares of the NEPA LIMITED and for matters connected therewith and incidental thereto.

MADAM CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for disinvestment of shares of the NEPA LIMITED and for matters connected therewith and incidental thereto."

The motion was adopted

SHRI SONTOSH MOHAN DEV: Madam, I introduce the Bill.

13.59 hrs.